GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3441
ANSWERED ON:10.12.2009
CONFERENCE OF STATE MINORITIES COMMISSION
Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any conference of the States Minority Commission has been held during the last two years;
- (b) if so, the issues discussed in the conference and the outcome thereof;
- (c) whether any demand had been made to provide the minorities their proper representation in the Government and private jobs;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps being taken for the socio-economic development of the minorities?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF MNISTRY MINORITY AFFAIRS (SALMAN KHURSHID)

- (a) Yes, Madam. The Annual Conference of State Minorities Commissions was held in January 2008 and 2009.
- (b) to (d) As per the National Commission for Minorities Act, the recommendations for the effective implementation of safeguards for the protection of the interests of minorities by the Central Government will be laid before each house of Parliament along with the Action Taken Memoranda.
- (e) The following affirmative schemes are implemented by the Ministry for the socio-economic development of the minorities:-
- (1) Pre-matric scholarship scheme
- (2) Post-matric scholarship scheme
- (3) Metri-cum-means based scholarship scheme
- (4) Free coaching & Allied scheme
- (5) Multi-sectoral Development Programme (MsDP) for minority concentration districts.

The Details of the above socio-economics schemes are available on the ministry's website viz, www.minorityaffairs.gov.in